

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:484

ANSWERED ON:10.05.2012

PROVISION OF FOODGRAINS UNDER MGNREGS

Dharmshi Shri Babar Gajanan;Gutha Shri Sukender Reddy

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether suggestions have been received from various quarters for providing foodgrains, as part payment of wages, under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS);

(b) if so, the details thereof;

(c) whether feasibility of such a proposal has been explored; and

(d) if so, the details thereof?

Answer

MINISTER OF RURAL DEVELOPMENT (SHRI JAIRAM RAMESH)

(a) to (d): A statement is laid on the Table of the House.

Statement as referred to in reply to parts (a) to (d) of Lok Sabha Starred Question No. 484 for answer on 10.05.2012

(a) & (b): Yes sir. Suggestions have been received for utilizing the surplus food grains in the Central pool for distribution as part of the wages to Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) workers with the objective of enhancing food security and raising the nutritional levels of the most vulnerable population.

(c) & (d): The suggestion is under consideration of the Government.